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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 401/2021 & I.A. 10898/2021

UNIVERSAL CITY STUDIOS LLC AND ORS. .... Plaintiffs

Through: Mr. Sidharth Chopra, Ms. Suhasini Raina, Mr. Sanidhya Rao and Ms. Anjali Agrawal, Adv.

versus

MYFLIXER.TO AND ORS. .... Defendants

Through: Mr. Azhar Qayum, Adv.

+ CS(COMM) 605/2021

UNIVERSAL CITY STUDIOS LLC AND ORS .... Plaintiffs

Through: Mr. Sidharth Chopra, Ms. Suhasini Raina, Mr. Sanidhya Rao and Ms. Anjali Agrawal, Adv.

versus

DRAMACOOOL.NEWS AND ORS .... Defendants

Through: Mr. Ajay Dispaul, CGSC, Mr. Kamal Dispaul and Ms. Swati Kwatra, Adv.  
Mr. Azhar Qayum, Adv. for D-33

**CORAM:**

**HON'BLE MR. JUSTICE C.HARI SHANKAR**

**ORDER**

**03.02.2023**

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**CS(COMM) 401/2021 & CS(COMM) 605/2021**

1. Mr. Sidharth Chopra, learned Counsel for the plaintiff submits that summons are yet to issue to the new websites who were impleaded by order dated 9<sup>th</sup> December 2022.

CS(COMM) 401/2021 & and one other connected matter

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2. Accordingly, list both the cases before the learned Joint Registrar (Judicial) for completion of pleadings, admission/denial of the documents and marking of exhibits on 13<sup>th</sup> March 2023, whereafter the matters would be placed before the Court for case management hearing and further proceedings.

**C.HARI SHANKAR, J**

**FEBRUARY 3, 2023**  
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